

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:5812
ANSWERED ON:11.05.2012
PROPOSALS FOR ANDAMAN AND NICOBAR
Ray Shri Bishnu Pada

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the People's Representative from Andaman and Nicobar (A&N) has send any communication regarding repair and maintenance of road from Mamyo to Port Mout via Loha Baraik, permanent shelter of Jogindernagar at Campbellbay, construction of RCC retaining wall from Zenith Studio to Rangat Mini Stadium (length 600m) at Rangat Ward No.1 and Baskar Road house to Government quarter (length 100m) at Rangat Ward No.2 and preparation of estimate for construction of RCC retaining wall to protect Medical Road from Rangat Check post up to a length of 500 mtr. at Rampur;
- (b) if so, the details thereof and the follow-up action taken by the Government thereon;
- (c) whether there are delays in attending to above works; and
- (d) if so, the details thereof and the corrective action taken in the matter?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): Yes sir.

(b) to (d): Government of Andaman and Nicobar informed that regarding repair and maintenance of road from Mamyo to Port Mout via Loha Baraik, Administration had informed the action taken to Hon'ble MP vide letter No. 14-5/MP-PWD/2004/99 dated 23.04.2012 that joint survey of the re-alignment of the road has been completed and sent to Forest Department for forest clearance. APWD has initiated codal formalities for conducting REIA studies. Routine maintenance of existing road is carried out by APWD.

2. In response to Hon'ble MP letter No. 30/BPR/MP/ANI/LG/2012/276 dated 26.03.2012 and letter dated 11.06.2011 regarding 'permanent shelter of Jogindernagar at Campbellbay', the matter has been referred to PRIs for taking necessary action.

3. In response to Hon'ble MP's letter No. 30/BPR/MP/ANI/LG/2012/245 dated 19.03.2012 and letter dated 05.11.2010, action taken on the proposal of 'Construction of RCC retaining wall from Zenith Studio to Rangat Mini Stadium (length 600 m) at Rangat Ward No. 1 and Baskar Road house to Government quarter (length 100 m) at Rangat Ward No. 2', Hon'ble MP was informed vide this Administration's letter No. 14-5/MP-PWD/2004/94 dated 23.04.2012 that suitable measures will be taken based on the report on proposed study for prevention of erosion of Kalpong river bank at Diglipur.

4. In response to Hon'ble MP letter No. 30/BPR/MP/ANI/LG/2012/246 dated 26.03.2012 and letter dated 03.11.2010, action taken on 'Preparation of estimate for construction of RCC retaining wall to protect Medical Road from Rangat Check post up to a length of 500 mtrs. at Rampur' was informed vide this Administration's No. letter No. 14-5/MP-PWD/2004/97 dated 23.04.2012 that the present condition of the road is capable of meeting the vehicular traffic and there is no imminent danger to the road. Certain measures were taken by APWD to change the course of nallah which will prevent erosion to certain extent. Construction of retaining wall is not envisaged at this moment.